

1	2	3
6. Himachal Pradesh	739	747
7. Jammu and Kashmir	1,523	1,531
8. Karnataka	3,48,386	2,27,166
9. Kerala	12,810	8,861
10. Madhya Pradesh	99,359	1,69,978
11. Maharashtra	1,61,645	1,77,093
12. Orissa	87,043	10,596
13. Punjab	4,930	26,950
14. Rajasthan	2,88,464	91,218
15. Tamil Nadu	11,45,390	1,18,071
16. Tripura	22,049	11,988
17. Uttar Pradesh	4,83,488	43,508
18. West Bengal	24,296	52,669
1. A and N Islands	2,550	949
2. Dadra and Nagar Haveli	102	314
3. Delhi	6,603	1,699
4. Goa, Daman and Diu	2,736	720
5. Pondicherry	6,904	7,570
	Total	Total
	45,07,071	15,43,015

Note : Scheme is not in operation in Manipur, Meghalaya, Nagaland, Sikkim and Union Territories of Arunachal Pradesh, Lakshadweep and Mizoram.

**Loss in sale of ICAR Books and Journals**

3143. SHRI ZAINAL ABEDIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether ICAR Books and Journals

have been causing losses because of poor sales and large numbers have to be discarded ;

(b) whether despite some journals continuously having poor sales, the Council continues to publish them to equally large

numbers ; if so, details of each such journals and action taken to fix responsibility for loss of public funds, particularly from 1978 onwards ; and

(c) whether Government have examined the reasons for poor sale of several ICAR publications, entrusting such evaluations to Institute of Management and if not, the reasons thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) No, Sir.

During the last 10 years, books and journals of the value of only 2.2 per cent of the total revenue from the sale of books and journals have been weeded out as per the approved weeding out rules of the Council.

(b) No, Sir.

The print orders of ICAR journals are fixed on the basis of the number of subscribers, duly approved free and exchange list and anticipated sales. During 1978-83, 97.3% of the copies of journals printed were sold out.

(c) The Council does not issue publications with a commercial motive but to fulfil one of its objectives to act as a clearing house of research information in the fields of agriculture, animal sciences, and allied subjects. Because of their inherent nature, some of ICAR publications are slow selling. The Council has a duly constituted 'Publications Committee' to advise it on all publication matters including sales and sales promotion work. Therefore, the question of any evaluation through any Institute of Management does not arise.

#### Betel-leaf Growing areas

3144. **SHRI SATYAGOPAL MISRA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that betel-leaf is grown in big areas of different States of our country ;

(b) if so, the details of the betel-leaf growing areas ; and

(c) the steps Government have taken to help the betel-leaf growers in the production and cultivation of betel-leaves ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) This crop is grown in different States in a limited area.

(b) The data on area and production in respect of betelvine are not available. However, the major producing States are Karnataka, Tamil Nadu, Andhra Pradesh, West Bengal, Assam, Bihar, Kerala, Madhya Pradesh, Uttar Pradesh, Maharashtra and Orissa.

(c) The Indian Council of Agricultural Research has sanctioned a multi-locational research project with effect from April, 1981 with a view to control betelvine diseases. The Project is operating in different States. Technical guidance is provided to betelvine growers by the State Department of Agriculture/Horticulture as and when required. In Karnataka long-term credit facilities are provided to betelvine growers with the assistance of NABARD.

#### Contingent for Los Angeles without Chef-de-Mission

3145. **SHRI INDRAJIT GUPTA :** Will the Minister of SPORTS be pleased to state :

(a) whether the bulk of the Indian Olympic contingent left for Los Angeles on July 15, without the Chef-de-Mission, Deputy Chef, Secretary or treasurer ;

(b) if so, who was responsible for this abnormal situation ; and

(c) the action taken in the matter ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) :** (a) to (c). According to information received from Indian Olympic Association (I.O.A.), who are concerned with the matter, the first batch consisting of 41 participants and officials left for Los Angeles to participate in the XXIII Olympic Games on 15th July, 1984. The batch was accompanied by a leader who was